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ITEM NO.102(MM)

Court No.4

SECTION XIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 5367-5368 OF 2005

PRINCIPAL SECY.,GOVT.FIN.&PLAN.DEPT.,A.P

Appellant (s)

VERSUS

A.P. PENSIONERS SAMAJ & ORS.

Respondent(s)

(With appln(s) for directions and early hearing and vacating stay and with office report)

Date: 08/01/2014 These Appeals were mentioned today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN
HON'BLE MR. JUSTICE J. CHELAMESWAR
HON'BLE MR. JUSTICE M.Y. EQBAL

For Appellant(s) Mr. Anoop George Chaudhary, Sr. Adv.
Mr. S.Md. haneef, Adv.
Mr. D. Mahesh Babu, Adv.
Ms. Suchitra Hrangkhawl, Adv.
Mr. G.N. Reddy,Adv.

For Respondent(s) Mr. S. Balakrishnan, Sr. Adv.
Mr. Ramesh N. Keswani, Adv.
Mr. Ram Lal Roy, Adv.
Mr. S.N. Jha, Adv.

Mr. C. Badrinath Babu, Adv.
Mr. Bimal Roy Jad ,Adv

UPON hearing counsel the Court made the following
O R D E R

Not tomorrow.

| (DEEPAK MANSUKHANI)
| Court Master

| (M.S. NEGI)
| Assistant Registrar

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